

(2023) 10 DEL CK 0104

Delhi High Court

Case No: Regular First Appeal (COMM) No. 68 Of 2022, Civil Miscellaneous Application No.
42081, 42082, 42083 Of 2022, 40050, 40051 Of 2023

M/S Baba Billiards
Academy

APPELLANT

Vs

Deepak Gupta

RESPONDENT

Date of Decision: Oct. 18, 2023

Citation: (2023) 10 DEL CK 0104

Hon'ble Judges: Manmohan, J; Mini Pushkarna, J

Bench: Division Bench

Advocate: R.K. Singh, Vishal Sharma

Final Decision: Dismissed

Judgement